

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 1139 - JK (LD) of 2025

DATED: - 23 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 23.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 1139 - JK (LD) of 2025 dated 23.01.2025

S No.	Title of the Case	OIC
1	TA No. 3366 of 2021 in SWP No. 3236 of 2019 titled Fayaz Ahmad Mir V/s UT of J&K and others.	Sh. Aijaz Ahmad Shah, Dy. SP (Adjutant) No. EXK-931790,
2	WP(C) No. 1714/2024 titled Zarina Kouser Versus UT of J&K and others.	Sh. Rafiq Ahmad, Dy. SP, PID No. EXK-952534 of IRB-8th Bn.
3	OA No. 810/2024 titled CT Syed Mudasir VS UT of J&K and others.	Mr. Fairoz Ahmad Husa, Dy. SP, No. EXK-952449 of IRP-3rd Bn.
4	WP(C) No. 2178/2024 titled Rekha Devi and others Versus Union Territory of Jammu & Kashmir and Others.	Smt. Anita Pawar-DySP, Area Commandant Homeguards Jammu.

Jm

Reyazgli